

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 15th APRIL, 2024, 10:30 A.M.

TP No. 30/CTB/2019(CP (IB) No. 1323/KB/2018)
 IA (IB) No. 42/CB/2022, IA (IB) No. 244/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Bank of India -Vs- Maa Durga Rice Processing & Exports Pvt. Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Pranay Agarwal, Adv.
 Ms. Ankita Baid, Adv.

For Respondent (s)

Mr. Saswat K. Acharya, Adv.
 Mr. A. Agarwal, Adv.
 Ms. J. Joshi, Adv.
 Ms. J. Sahoo, Adv.
 Mr. S. Agarwal, Adv.

ORDER

IA (IB) No. 42/CB/2022:

This is an application filed under Section 30 (6) of IBC for approval of resolution plan. Ld. Counsel Mr. Pranay Agarwal appears for the applicant/RP. Ld. Counsel Mr. Saswat K. Acharya appears for the respondent/R.A. At the request of the respondent counsel, hear as final chance by 30.04.2024. List the matter on top of the board.

IA (IB) No. 244/CB/2023:

Both sides counsel present. To hear along with IA(IB) No. 42/CB/2022, list the matter on 30.04.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)